

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

19.

**IA-1465(MB)2024 IN  
C.P. (IB)/594(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.05.2024**

NAME OF THE PARTIES:

State Bank of India

Vs.

Valecha Engineering Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. Mr. Rohit Gupta a/w Ms. Grishma Mahatme i/b Adv. Rahul Agarwal, Ld. Counsel for the Applicant present. Mr. Dhananjaya Sud, Ld. Counsel for the RP present.
2. List this matter along with connected matters on **03.07.2024**.

Sd/-

**ANU JAGMOHAN SINGH  
Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI  
Member (Judicial)**